

OFFICE OF THE DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR

No.F.1(2)-DJ/G/UDP/E-COURT/2017/ 6217-31

Udaipur, the 29th July, 2017.

NOTIFICATION

Pursuant to the email, dated 27-07-2017 as received from the CPC, Hon'ble the High Court of Tripura, Agartala, it is to inform all concerned that a mobile application namely "eCourts Services" has been launched by His Lordship, Hon'ble the Chief Justice of India and Hon'ble Minister for Law & Justice, and, Electronics and Information Technology, Government of India in the presence of Hon'ble the Chief Justices of all the High Courts on 22.07.2017.

Accordingly, all concerned are hereby requested to download the said application from play store for android user and from website of i-tunes for iOS user in regard to utilize its benefits and services.

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(M. Chakraborty)
Chief Judicial Magistrate-cum-
Civil Judge (Sr. Div)
Gomati Judicial District, Udaipur
(**Nodal Officer**, eCourts Project)

To

1. The President, District Bar Association, Udaipur, Gomati District;
2. The President, Amarpur Bar Association, Amarpur, Gomati District

-- with a request to inform the matter to all of their respective
Bar Members;

Copy to :

1. The Dy. Registrar(Judl.)-cum -CPC, Hon'ble the High Court of Tripura, Agartala.
This refers to his email dated 27-07-2017.
2. The Addl. District & Sessions Judge, Gomati Judicial District, Udaipur;
3. The Judge, Family Court, Udaipur, Gomati Judicial District;
4. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Gomati Judicial District,
Udaipur;
5. The Civil Judge (Sr. Div) & Asst. Sessions, Gomati Judicial District, Udaipur;
6. The District Secretary, District Legal Services Authority, Gomati Judicial District,
Udaipur;
7. The Civil Judge (Jr. Div)-cum-JM 1st Class, Udaipur / Amarpur, Gomati Judicial
District;
8. The Judicial Magistrate 1st Class-cum-Civil Judge (Jr. Div), Court No-2 / Court
No-1 . Udaipur, Gomati Judicial District;
9. Sri Manab Banik, PA-II, to the District & Sessions Judge, Gomati Judicial
District, Udaipur for kind appraisal of the Ld. District & Sessions Judge, Gomati
Judicial District, Udaipur
10. The System Officer, Office of the District & Sessions Judge, Gomati Judicial
District, Udaipur with a direction to upload the said notice in the official website.
11. The Nazir, Office of the District & Sessions Judge, Gomati Judicial District,
Udaipur with a direction to display the notice in the Notice Board.

MK 29.7.17.
Chief Judicial Magistrate-cum-
Civil Judge (Sr. Div)
Gomati Judicial District, Udaipur
(**Nodal Officer**, eCourts Project)